

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH :HYDERABAD.

O.A.NO / T.A.No. 246 1990

Applicant(s)

versus

Respondent(s)

DATE	OFFICE NOTE	ORDERS
25/3/90	notice issued to the Respondent Admit. 6 weeks. Post along with DA 10/8/90	DR DSR
1/5/90	Fixing for hearing on 4-5-90. BNJ	
4-5-90	Before the Registrar: Waited till 4-00 P.M. Counsel for 4-5-90: For Counter the Respondents. Absent. Neither Counter is filed nor any request is made for a adjournment. Hence post before Court for orders.	REGISTRAR
21/8/90	Memo filed by E. Madan Mohan Rao Addl. C. C. S. C.	25-10-90 Mr. N. Ram Reddy E. M. T. G. C. A. V.
4-12-90	Application is allowed no adj. judgment will be on deposit filed	DR DRS MAD

(P.T.O.)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:  
AT HYDERABAD.

ORIGINAL APPLICATION NO. 246 of 1990

DATE: 12/6/90

Finally Six weeks time  
granted for filing Counter, at  
the request of Standing Counsel for  
Respondents, thereafter post the  
case for final hearing according  
to its turn in usual course.

BNT  
BNJ  
VC

DSR  
M(J)